HIGH COURT OF ANDHRA PRADESH

High Court of Andhra Pradesh - Civil Judges (Senior Division) - Vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) for the year 2020 - NOTIFIED.

ROC.NO.658/2020-B.SPL.

NOTIFICATION NO.592-B.SPL:

DATED:10.12.2020.

- Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
- 2. G.O.Ms.No.71, Law (L.A & J SC.F) Department, dated 02.12.2020 from the Government of Andhra Pradesh.

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The High Court of Andhra Pradesh, hereby notifies 31(thirty one)vacancies in the cadre of Civil Judges (Senior Division) to be filled by promotion from the cadre of Civil Judges (Junior Division) for the year 2020.

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)